

TRIPURA**GAZETTE**

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**Part - I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.**

**GOVERNMENT OF TRIPURA
OFFICE OF THE REGISTRAR OF COOP.SOCIETIES
PALACE COMPOUND : AGARTALA.**

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(<https://www.cooperation.tripura.gov.in>)

No.F.2-28/RGN/COOP/85/16642-46

Dated, Agartala, the 21st December, 2018.

NOTIFICATION

Whereas, 5 (five) Board of Directors {out of 6(six) BOD's} of “ **JANMEJOYNAGAR BRIHADAKAR BIBIDHARTHAK SAMABAYA SAMITY LTD (LAMPS)**” have resigned from the post of BODs, and as a result the Board has lost its locus-standi in the Society;

Therefore, it has become imparative to appoint an Administrator in the Society to do normal activities as well as to conduct the election for formation of new BODs of the Society;

Now, In exercise of powers conferred under section 74(1) (a) (ii) of Tripura Cooperative Societies Act. 1974 (Tripura Act NO.8 of 1974) the undersigned appoints to **Sri Subir Kumar Roy**, Inspector (Coop), O/o the Registrar of Co-operative Societies, Agartala as Administrator of “**JANMEJOYNAGAR BRIHADAKAR BIBIDHARTHAK SAMABAYA SAMITY LTD(LAMPS)**”Rajkumar Sardar Para, P.O:- Janmejoynagar, Jirania, West Tripura District to manage affairs of the Society withh immediate effect not exceeding 2(two) months.

Sd/-Illegible

Registrar of Coop.Societies,
Government of Tripura.